

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

PRIDE COKE PRIVATE LIMITED OPERATING IN COKE AND RICE MILL AT 12TH MILE, AMBHER, KAMRUP, GUWAHATI-781023, ASSAM

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name: Pride Coke Private Limited PAN: AADCP3865G CIN: U23101AS2004PTC007464
2.	Address of the registered office	M/S PRIDE COKE PRIVATE LIMITED, 12 th Mile Ambher, Kamrup, Guwahati-781023, Assam
3.	URL of website	No website is maintained by CD
4.	Details of place where majority of fixed assets are located	12 th Mile Ambher, Kamrup, Guwahati-781023, Assam
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained upon request at email id: pridecokeprivateltd@gmail.com and may also mark the registered email id: iip.jyotiashok@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed information on eligibility criteria should be obtained upon request at pridecokeprivateltd@gmail.com
10.	Last date for receipt of expression of interest	08.12.2025
11.	Date of issue of provisional list of prospective resolution applicants	18.12.2025
12.	Last date for submission of objections to provisional list	23.12.2025
13.	Date of issue of final list of prospective resolution applicants	31.12.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.01.2026



15.	Last date for submission of resolution plans	04.02.2026
16.	Process email id to submit Expression of Interest	pridecokeprivateltd@gmail.com



sd/-

Ashok Kumar Agarwala
Interim Resolution Professional of Pride Coke Private Limited
Registration No.- IBBI/IPA-001/IP-P01763/2019-2020/12755
Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane,
F. A. Road, Kumar Para, Guwahati-781001, Assam
Email ID: iip.iyotiashok@gmail.com
Mobile: 94350-47557
Date: 23.11.2025
Place: Guwahati

